

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR ENDING 2017 (AS ON 31.12.2017)

Name of officer: YASHOVARDHAN AZAD
 Present post held: Central Information Commissioner
 Present Pay: Rs.1,27,500/-

Name of District, sub-division, taluk and village in which property is situated	Name and details of property – housing lands and other buildings	Present value	If not in own name in whose name held and his/her relationship to the Govt. servant	How acquired – whether by purchase, lease, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired	Annual income from property	Remarks
Flat No.112, Plot No.76, I.P.Extension, Patparganj (Mandawali) Delhi - 110092	3 bedroom flat in Mithila Cooperative Group Housing Society Floor Area 1365 sq.ft.	Not known	Own name	Purchased in 1991 at the cost of Rs.2,93,000/-	Nil	Acquisition after due intimation to the Government and loan from GPF
Agriculture land at village chandanpura, Tehsil Huzur, Distt. Bhopal	Total land 44,436 sq.ft. at village Chandanpura, Tehsil Huzur, Distt. Bhopal	Not known	Own name	Purchased in 2006 at the cost of Rs. 1,40,000/-	Nil	Agreement to sell signed – Advance received – Balance payment likely by March, 2018
Plot no.13, village Prempura, Tehsil Huzur Distt. Bhopal	Total Land 10,000 Sq.ft. at Village Prempura, Tehsil Huzur Distt. Bhopal	Not known	Own name	Purchased in 2007 at the cost of Rs.9,00,000/-	nil	Land in AIS Officers Housing Cooperative, Bhopal purchased in 2007 as a member of Bhopal Police Karamchari Cooperative Housing